



**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

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**C.P. No.63/162/2019 Date of decision: 18.11.2020
O.A. No.63/745/2004**

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CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).

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1. MES No. 374386, Ishwar Dutt S/o Late Sh. Nanak Chand, CAR. MCM.
2. MES No. 374437, Kalyan Singh S/o Bhoop Singh, P/F, HS-II
3. MES No. 374293, Sh. Phool Chand S/o Sh. Ratti Ram, Elect. SK
4. MES No. 315036, Sh. Munshi Ram S/o Sh. Dila Ram, Electrician
5. MES No. 315909, Sh. Pawan Kumar S/o Sh. Ram Shankar
6. MES No. 315908, Vijay Kumar S/o Sh. Subhash Chand, Electrician
7. MES No. 372170, Deep Kumar S/o Sh. Gain Chand, FGM, SK
8. MES No. 375308, Subhash Chand S.o Late Sh. Kaku Ram, E.
9. MES No. 375489, Om Parkash S/o Late Sh. Shankar Lal, V. HS-I
10. MES No.315333, Khem Singh S/o Rothal Ram, VM, HS-II
11. MES No. 375309, Narender Singh S/o Late Sh. Beli Ram, Carpt. (SK)
12. MES No. 374659, Naresh Kumar S/o Sh. Sant Ram, Electrician, SK
13. MES No. 315128, David Masih S/o Late Sh. Geerdhar Lal, Electrician, SK
14. MES No. 507981, Ramesh Kumar S/o Late Shayam Lal, EI. MCM
15. MES No. 315331, Tek Chand S/o Lachhi Ram, Elect. MCM
16. Kamla Devi W/o Subhash, P/F, SK
17. MES No. 360669, Sansar Chand S/o Sh. Jagdish Ram, J/E
18. MES No. 373860, Kashmir Singh S/o Late Sh. Mani Ram, EI. (SK)
19. MES No. 315334, Gopal Chand S/o Sh. Karishan Dutt, FGM, SK
20. MES No. 315118, Sh. Tula Ram S/o Sh. Nandu Ram, FGM, SK
21. MES No. 313698, Sh. Vinod Kumar S/o Late Sh. Banwari Lal



22. MES No. 375174, Sh. Ganesh Kumar S/o Late Sh. Kishori Lal
23. MES No. 1556187, Sh. Darshan Singh S/o Panjab Singh, Carpt. SK
24. MES No. 312930, Med Ram Verma S/o Late Ram Saran Verma, Off. Supdt.
25. MES No. 5127987, Bhawani Mahajan, SAA
26. MES No. 375020, Sunder Lal S/o Late Kehar Singh, Elect. SK
27. MES No. 314250, Roshan Lal S/o Late Sh. Sant Ram, Mason, HS-II
28. MES No. 375476, Kamal Kant S/o Late Sh. Madan Lal, Elect. SK
29. MES No. 375335, Diwan Chand S/o Late Parma Nand
30. MES No. 374658, Jai Kishan Sharma S/o Sh. Bala Dutt, P/Ftr. HS-II
31. MES No. 374657, Leela Dutt Sharma S/o Late Ram Dass, FGM SK
32. MES No. 315332, Yash Pal S/o Late Sh. Girdhari Lal, FGM SK

(All are working in the office of GE Hills, Kasauli H.P.)

...APPLICANTS

BY: SH. D.R. SHARMA, COUNSEL FOR THE APPLICANTS.

VERSUS

1. Sh. Rajiv Kumar, Secretary, Ministry of Finance, New Delhi-110011.
2. Sanjay Mitra, Secretary, Ministry of Defence, New Delhi-110011.
3. Mr. Rakesh Sehgal, Principal Controller of Defence Accounts, Western Command, Sector9, Chandigarh-160 009.
4. Major Gen. Sanjeev Jain Chief Engineer, Western Command, Chandimandir-134 107.
5. Sh. S.F. Augustine, Garrison Engineer, Shimla Hill, Shimla, H.P.-171001.

...RESPONDENTS

BY: SH. SANJAY GOYAL COUNSEL FOR THE RESPONDENTS.



ORDER (Oral)

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SANJEEV KAUSHIK, MEMBER (J):-

1. Learned counsel for the parties are in agreement that this petition has been rendered infructuous as the respondents have complied with the order of this Court.
2. With the consent of parties, since no orders prejudicial to the rights of either side are being passed, present C.P. is closed. Notices issued to the respondents are discharged.

**(SANJEEV KAUSHIK)
MEMBER (J)**

Date: 18.11.2020.

Place: Chandigarh.

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